

Annexure-1

Name of the corporate debtor:Varsace Apparels Private Limited; Date of commencement of CIRP: 28/01/2026; List of creditors as on: 06/05/2026

(Amount in ₹)

Sl. N o.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indian Bank	11/02/2026	8,75,66,553.35	8,67,02,019.30	Secured Financial Creditor	8,67,02,019.30	8,67,02,019.30	no	83.60%	nil	nil	8,64,534.05	-	There was calculation error in the interest calculation sheet and the same has been communicated to the claimant
2														
3														
			₹ 8,75,66,553.35	₹ 8,67,02,019.30								8,64,534.05	-	